## NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/20/2017

NAME OF THE PETITIONER(S)

: CLOUDCHERRY ANALYTICS PRIVATE LTD

UNDER SECTION

: 66

Name (in Capital)

Represented by

Signature

) K. RAMASAMY G. V. MOHAN ICUMAR

Counsel for Petitioner

## **ORDER**

Shri G V Mohan Kumar, counsel for petitioner present and prayed time for filing documents in support of his application. Time extended at request. Put up on 21.03.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)